

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

COMPANY APPLICATION :
PETITION NUMBER : TCP/21/2016
NAME OF THE PETITIONER(S) : Mr. Ramesh Jagtiani
NAME OF THE RESPONDENT(S) : P. Nammasivayam and 3 others
(In the matter of Argus Enterprises (P) Limited)
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	M. Jayashree For V Mahesh & Associates	For Petitioner	M. Jayashree
2)	M. Chandraprakash for Hari Shankar Mani	For Respondent	[Signature]

ORDER

Counsel for both the parties present. They prayed time for making final submissions stating that their Senior Counsels are not available. At request, time is enlarged. Put up on 23.08.2017 at 10.30 A.M.

[Signature]
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

[Signature]
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)